Written Answers to

Release of caste-based data

2698. SHRI M.P. VEERENDRA KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether data on the break-up of caste in the country has not been released so far;

- (b) if so, the reasons therefor; and
- (c) the time by when the said data is likely to be released and made public?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Sir, the caste related data, as enumerated in Socio Economic and Caste Census (SECC) has not yet been released. The Government has decided to constitute an Expert Group under the Chairmanship of Shri Arvind Panagariya, Vice-chairman, NITI AAYOG to classify and categorize the caste names returned in SECC. The Expert Group will be serviced by the Department of Social Justice and Empowerment.

Fencing along International Border in Gujarat

†2699. SHRI RAM VICHAR NETAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that fencing work has been approved for only 340 kilometres border out of the total 512 kilometres of International Border that Gujarat State shares with Pakistan and fencing of only 262.7 kilometres of the above border has been completed till now;

(b) whether no steps have been taken for the fencing of remaining 262.7 kms. of border inspite of many meetings/correspondence held/made with the Ministry by the State Government since April, 2012; and

(c) by when it is proposed to complete the remaining fencing work with regard to the above?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) The Government has sanctioned 340 km. stretch of fence along the Indo-Pakistan Border in Gujarat. Out of this, 280 km. of fence work has been completed. The work in balance stretch was facing

[†]Original notice of the question was received in Hindi.

Unstarred Questions

difficulty due to swampy/water logged site conditions. The Government had sanctioned one km. pilot project with improved specifications for sustainable solution in the balance stretch. On the basis of pilot project, work for balance stretch has been sanctioned and work is likely to be completed in three working seasons.

Status of Indian enclave dwellers in Bangladesh

2700. SHRI RITABRATA BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Border Management Department of the Ministry had asked the West Bengal Government and the District Magistrate of Cooch Behar district to submit a report regarding the settlement and status of the Indian enclave dwellers in Bangladesh who shifted to the Indian mainland after the treaty concerning enclaves between India and Bangladesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) No Sir.

(b) Question does not arise.

People-to-Police ratio in UTs

2701. SHRI DEREK O'BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the People-to-Police ratio in the seven Union Territories (UTs);

(b) whether there has been a request from any of the UTs for an increase in the number of police personnel;

(c) if so, the details thereof;

(d) whether such request has been accepted by the Central Government; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) The People-to-Police ratio in the seven Union Territories (UTs) is given below: